



\$~1, 2, 14, 15, 16, 17 & 23

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

1

+ ITA 202/2022

COMMISSIONER OF INCOME TAX INTERNATIONAL TAX- 1
NEW DELHI Appellant

Through: Mr. Puneet Rai, Sr. Standing Counsel
for Revenue.

versus

M/S EXPEDITORS INTERNATIONAL OF WASHINGTON INC

..... Respondent

Through: Mr. Deepak Chopra, Mr. Rohan
Khare and Mr. Priyam Bhatnagar,
Advocates.

2

+ ITA 205/2022

COMMISSIONER OF INCOME TAX (INTERNATIONAL
TAXATION-1), NEW DELHI Appellant

Through: Mr. Puneet Rai, Sr. Standing Counsel
for Revenue.

versus

M/S EXPEDITORS INTERNATIONAL OF WASHINGTON INC

..... Respondent

Through: Mr. Deepak Chopra, Mr. Rohan
Khare and Mr. Priyam Bhatnagar,
Advocates.

14

+ ITA 246/2022

THE COMMISSIONER OF INCOME TAX (INTERNATIONAL
TAX)-1 NEW DELHI Appellant

Through: Mr. Puneet Rai, Sr. Standing Counsel
for Revenue.



versus

M/S EXPEDITORS INTERNATIONAL OF WASHINGTON INC

..... Respondent

Through: Mr. Deepak Chopra, Mr. Rohan Khare and Mr. Priyam Bhatnagar, Advocates.

15

+ ITA 247/2022

THE COMMISSIONER OF INCOME TAX (INTERNATIONAL TAX)-1 NEW DELHI

..... Appellant

Through: Mr. Puneet Rai, Sr. Standing Counsel for Revenue.

versus

M/S EXPEDITORS INTERNATIONAL OF WASHINGTON INC

..... Respondent

Through: Mr. Deepak Chopra, Mr. Rohan Khare and Mr. Priyam Bhatnagar, Advocates.

16

+ ITA 248/2022

THE COMMISSIONER OF INCOME TAX (INTERNATIONAL TAX)-1 NEW DELHI

..... Appellant

Through: Mr. Puneet Rai, Sr. Standing Counsel for Revenue.

versus

M/S EXPEDITORS INTERNATIONAL OF WASHINGTON INC

..... Respondent

Through: Mr. Deepak Chopra, Mr. Rohan Khare and Mr. Priyam Bhatnagar, Advocates.



17

+ ITA 249/2022

THE COMMISSIONER OF INCOME TAX (INTERNATIONAL TAX)-1 NEW DELHI Appellant

Through: Mr. Puneet Rai, Sr. Standing Counsel for Revenue.

versus

M/S EXPEDITORS INTERNATIONAL OF WASHINGTON INC

..... Respondent

Through: Mr. Deepak Chopra, Mr. Rohan Khare and Mr. Priyam Bhatnagar, Advocates.

23

+ ITA 263/2022

THE COMMISSIONER OF INCOME TAX (INTERNATIONAL TAX)-1 NEW DELHI Appellant

Through: Mr. Puneet Rai, Sr. Standing Counsel for Revenue.

versus

M/S EXPEDITORS INTERNATIONAL OF WASHINGTON INC

..... Respondent

Through: Mr. Deepak Chopra, Mr. Rohan Khare and Mr. Priyam Bhatnagar, Advocates.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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05.08.2022

At the request of learned counsel for the respondent, adjourned to 20th September, 2022.



The respondent is directed to file short note of submissions within four weeks.

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

AUGUST 05, 2022/msh